

**COURT-I**

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**APPEAL NO. 77 OF 2015 &  
IA NO. 118 OF 2015**

**Dated: 27<sup>th</sup> January, 2016**

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson  
Hon'ble Mr. I.J. Kapoor, Technical Member**

**In the matter of:-**

**Global Energy Pvt. Ltd. .... Appellant (s)  
Versus  
Maharashtra Electricity Regulatory Commission & Ors. .... Respondent (s)**

Counsel for the Appellant(s) : Mr. Hemant Singh  
Mr. Tabrez Malwat

Counsel for the Respondent(s) : Mr. Amit Kapur  
Mr. Vishrov Mukherjee for R-2

**ORDER**

It is represented that the pleadings are complete.

List the matter for hearing on **23.03.2016.**

**(I.J. Kapoor)  
Technical Member**

ts/dk

**(Justice Ranjana P. Desai)  
Chairperson**